

Read: Notice dated 05.05.2026

NOTICE

It is hereby informed to all the Learned Advocates' that during coming working days **(i.e. from 06.05.2026 to 08.05.2026)**, they may, if they so desire, mention all left over bail matters, before the Honourable Court for listing them in the week commencing from 11th May 2026 (first week of Vacation) or 18th May 2026 (second week of vacation), respectively.

By order of the Hon'ble Chief Justice



Registrar (Judicial)

Date : 06/05/2026